

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(29) C.P. (IB)-1600(MB)/2017

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: Techno crafts Switchgears Pvt. Ltd.
V/s
Danco Enterprises India Pvt. Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Last chance is being granted to the Respondent to file their reply, the reply to be filed by 06.02.2020. The matter would be heard on the next date of hearing on its merits.
3. The matter is adjourned to **17.02.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

30.01.2020
Jd